

**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE;.....:MAJULI**

No. JM/...../2022

Majuli, the 27<sup>th</sup> day of July, 2022

From : Sri Bankim Sarma,  
Chief Judicial Magistrate,  
Majuli.

To : The District Information & Public Relations Officer,  
Majuli

Sub : **CORRIGENDUM**

Sir,

I have the honour to request you to kindly publish the corrigendum in every daily newspapers of Assam for wide publicity which is enclosed herewith.

*Sd/-*  
(Sri Bankim Sarma)  
Chief Judicial Magistrate,  
Majuli

**Enclosed:**As stated above

Memo No. JM. *227-30*...../2022

Majuli, the 27<sup>th</sup> day of July, 2022

**Copy to: -**

1. The System Officer/System Assistant, Majuli for uploading the aforesaid corrigendum in the official website of Majuli District Judiciary.
2. Office file.

(Sri Bankim Sarma)  
Chief Judicial Magistrate,  
Majuli  
*23/7/22*

## **CORRIGENDUM**

Pursuant to advertisement no. JM/211/2022 dated 08/07/22 published in various newspapers in Assam. The Selection Board in the establishment of the Chief Judicial Magistrate, Majuli is pleased to call for further applications from eligible candidates for selection/appointment to the 1 (one) more post of *jarikarak*/process server vide sanction number No. JDJ.129/83/Pt-I/205, dtd. 24-06-1991. Hence, the total number of posts of *jarikarak*/process server would be 3 (Three) instead of 2 (Two). Other criteria shall remain same. The last date for submission of application is hereby extended to 12/08/2022. Interested candidates can also visit the official website <https://districts.ecourts.gov.in/majuli> for further information.

  
**Chief Judicial Magistrate,**

**Majuli**  
Chief Judicial Magistrate,  
Majuli

*12/8/22*